

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).6880/2005

(From the judgement and order dated 10/03/2005 in CA 2954/2005 in
FA No.1386/2004 of The HIGH COURT OF JUDICATURE OF BOMBAY AT
AURANGABAD)

JAIN IRRIGATION SYSTEMS LTD.

Petitioner(s)

VERSUS

AVINASH GHANSHYAM SARDA

Respondent(s)

(With prayer for interim relief)

Date: 31/03/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Mr. Indu Malhotra,Adv.

Ms. Shirin Khajuria,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

List on the scheduled date.

[T.I. Rajput]

Court Master

[Phoolan Wati Arora]

Court Master